N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the Hon'ble The Acting Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation – 2022 commencing from Saturday, the 24th December, 2022 to Saturday, the 31st December, 2022 (both days inclusive with suffix holiday i.e. Sunday, the 1st January, 2023) at **Aurangabad Bench**.

I

1	The Hon'ble Shri Justice **R.M. JOSHI**	**24th December 2022 To 28th December, 2022**
2	The Hon'ble Shri Justice **ABHAY S. WAGHWASE**	**29th December, 2022 To 1st January, 2023**

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No.12.

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **R.M. JOSHI**	**On 26/12/2022 to 28/12/2022 (Monday to Wednesday)** from 11:00 am. to 01:00 pm. before His Lordship.	**On 26/12/2022 to 28/12/2022 (Monday to Wednesday) from** 11.00 am. to 1.00 pm.
2	The Hon'ble Shri Justice **ABHAY S. WAGHWASE**	**On 29/12/2022 (Thursday)** from 11:00 am. to 1.00 pm. before His Lordship.	**On 30/12/2022 (Friday)** from 11:00 am. to 1.00 pm.

AVAILABILITY OF STAFF

Mrs. S.P. Kulkarni and Mrs. Vaishali S. Kanade are the Court Sheristedars during the ensuing Christmas Vacation 2022. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Mrs. S.P. Kulkarni, "Arch Sankul", Opp. Nehru College, Shivaji Nagar, Aurangabad **Mob. No. 9422 258 129**	24th December 2022 To 28th December, 2022
Mrs. Vaishali S. Kanade, "Anubandh" Plot No.45, Raj Nagar Housing Society, Shahanoorwadi, Aurangabad **Mob. No. 8087 945 405**	29th December, 2022 To 1st January, 2023

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Christmas Vacation 2022.

High Court of Bombay,
Bench at Aurangabad

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

Date : 23/12/2022